

NOTIFICATION No.91/2014

Thiru S.Baskaran, formerly Sub Judge, Pattukkottai, now under compulsory wait, who has been appointed as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruchirappalli, Tiruchirappalli, on deputation basis in G.O.(D) No.228, Municipal Administration and Water Supply (MC5) Department, dated 12.06.2014 is posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruchirappalli, Tiruchirappalli in the existing vacancy.

Ms. C.Buveneswari, formerly Sub Judge, Ranipet, now under compulsory wait, who has been appointed as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Vellore, Vellore, on deputation basis in G.O.(D) No.228, Municipal Administration and Water Supply (MC5) Department, dated 12.06.2014, is posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Vellore, Vellore in the existing vacancy.

HIGH COURT, MADRAS
DATED :19.06.2014.

Sd/- P.KALAIYARASAN
REGISTRAR GENERAL